

Dd 05 21.12.2023

MAT 1524 of 2023
with
I.A NO: CAN 1 of 2023

Md. Samsuzzoha & Anr.
Vs.
Md. Samsul Kabir & Ors.

Mr. Pratip Kumar Chatterjee, Advocate
... .. For the Appellants

Mr. Debabrata Saha Roy,
Mr. Subhankar Das, Advocates
... .. For the respondents/writ petitioners

Appeal was allowed to be filed without certified copy.

Learned advocate appearing for the appellants filed the certified copy today which be taken on record.

Learned advocate for the appellants submits that the appellants are no longer interested to proceed with the appeal.

In such circumstances, MAT 1524 of 2023 along with IA NO: CAN 1 of 2023 are dismissed as withdrawn.

(Debangsu Basak, J.)

(Md. Shabbar Rashidi, J.)

